

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1194/1997

Wednesday, this the 21st May, 1997

(2)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Prakash Baboo S/O Pratap Singh,
R/O 166-A, Civil Lines,
Malgodown Road,
Bareily.

... Applicant

(By Shri K. K. Patel, Advocate)

-Versus-

1. Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Senior Section Engineer (C&W),
Northern Railway,
Bareily.

3. Divisional Railway Manager,
Northern Railway,
Moradabad.

... Respondents

O. R. D. E. R. (ORAL)

Shri Justice K. M. Agarwal,

Heard the learned counsel for the applicant on
admission.

The applicant was graded as semi skilled worker
after passing the trade test and was given promotion
to the post of Carriage Jamadar in grade Rs.950-1500
(RPS). By the impugned notice dated 2.4.1997
(Annexure-I) the applicant was informed that instead
of instead of giving the grade Rs.800-1150 admissible
to semi skilled worker, the grade Rs.950-1500 was
given to him although there was no such grade

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(3)

available in that category. Accordingly show cause notice has been issued as to why the promotion order may not be revised to the extent indicated above. The learned counsel states that reply to the show cause notice has been filed on 24.4.1996 a copy of which is also filed as Annexure-VII. However, no decision has been taken so far by the respondents and no order adverse to applicant has so far been made.

Under the circumstances, we are of the view that this application is premature. Accordingly, it is hereby summarily dismissed with liberty to the applicant to file a fresh application, if an adverse order is ultimately passed against him by the department.

[Signature]
(K. M. Agarwal)
Chairman

[Signature]
(S. P. Biswas)
Member (A)

/as/